

Versus _____

Date of
Order

Orders

7-A 2354/88

4.9.90

Mr. J.K. Mathur Proxy Counsel for applicant.

Mr. G.P. Soral Counsel for Respondents

may be listed for hearing
on 20.12.90 as prayed by learned
proxy counsel for applicant

(Kaushal Kumar)
Vice Chairman

MS
J.H. Mathur
Jm

20-12-90

Mr. J.K. Kaushik proxy counsel for

Mr. R.C. Purohit counsel for petitioner

Mr. R.N. Mathur proxy counsel for

Mr. G.P. Soral counsel for Respondents

may be listed for
hearing on 24-12-91 as prayed by
learned proxy counsel for respondents.

(T.S. Oberoi)
J.M.

(Kaushal Kumar)
Vice Chairman